GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:4902 ANSWERED ON:23.12.2014 BAN ON CAPTURE OF SHARKS Mohammed Shri Faizal P.P.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is considering to put a ban on the capture of different types of sharks by the fishermen in the country;
- (b) if so, the details thereof; and
- (c) the time by which the proposal is likely to be implemented?

Answer

THE MINISTER OF STATE FOR AGRICUTURE (DR. SANJEEV KUMAR BALYAN)

- (a) No, Madam. The Government is not considering any ban on capture of any shark species, other than those that are already prohibited for hunting and trade Wild Life (Protection) Act, 1972, namely:
- (i) Rhincodon typus (Shark),(ii) Carcharhinus hemiodon (Shark),(iii) Glyphis gangeticus (Fresh Water Shark),(iv) Glyphis glyphis (Shark).

(b)& (c) Does not arise.